Written Answers to		[11	[11 August, 2016]			Unstarred Questions 99	
1	2	3	4	5	6	7	
33.	Tripura	20	20	643.44	-	42,896	
34.	Uttar Pradesh	628	-	-	-	-	
35.	Uttarakhand	89	21	41.36	13.76	2,757	
36.	West Bengal	125	108	1,123.20	282.30	74,880	
	Grand Total	2,893	1,147	12,601.57	2,405.69	8,54,386	

Note: Including proposal in the agenda for 10th CSMC.

Social Rental Housing Scheme in urban areas for migrants

2823. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government proposes to provide rental housing in urban areas for migrants under Social Rental Housing Scheme; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) At present, the Ministry of Housing and Urban Poverty Alleviation does not have a scheme for providing rental housing in urban areas for migrants. However, the Ministry Housing and Urban Poverty Alleviation has drafted a National Urban Rental Housing Policy (NURHP), 2016 with a vision 'to create a vibrant, sustainable and inclusive rental housing market in India'. The Draft Policy conceives creation of adequate rental housing stock by promoting Social Rental Housing (SRH), with direct or indirect support from Government (State/UTs), with special focus on affordability of vulnerable groups and urban poor (Economical Weaker Sections and Lower Income Group as defined by Government of India from time to time).

Percentage of residents living in rented houses

2824. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the percentage of residents in urban areas of this country who live in rented housing, year-wise and State-wise since 2012;
- (b) whether a Government Task Force for Rental Housing 2013 recommended the inclusion of rental housing with Central Assistance Pradhan Mantri Awas Yojana (PMAY);

^{*}MoA not signed.